#### COURT-I

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

#### APPEAL NO. 336 OF 2016 & IA No. 716 of 2016

Dated: 31<sup>st</sup> October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

### In the matter of:

Vasavadatta Cement, Unit of Kesoram Industries Ltd. ....Appellant(s) Vs.

Karnataka Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

Ms. Ranjitha Ramachandran

Ms. Anushree Bardhan

Mr. Shubham Arya

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for

R-2, 3, 5 & 6

## **ORDER**

The instant appeal is disposed of in terms of the Order dated 31.10.2017 passed by this Tribunal in Appeal No. 276 of 2016, as it challenges the common order dated 18.08.2016 passed by the Karnataka Electricity Regulatory Commission in Appeal No. 276 of 2016. Needless to say that all the pending IAs shall stand disposed of.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

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